

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**  
**STARRED QUESTION NO. \*322**  
ANSWERED ON MONDAY, MARCH 16, 2026/ PHALGUNA 25, 1947 (SAKA)  
**New Enterprises under Stand-up India Scheme**

†\*322. SHRI GYANESHWAR PATIL:

SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of *Finance* be pleased to state:

(a) the number of new businesses/enterprises started by the Scheduled Castes (SC) /Scheduled Tribes (ST) and women entrepreneurs under the Stand-Up India Scheme since its inception in Madhya Pradesh and the UT of Dadra and Nagar Haveli;

(b) the number of beneficiaries who have been sanctioned bank loans under the said scheme in the country particularly Khandwa Parliamentary Constituency in Madhya Pradesh and the UT of Dadra and Nagar Haveli;

(c) the year-wise growth in the total amount of loans sanctioned under the said scheme in the State of Madhya Pradesh and the UT of Dadra and Nagar Haveli during the period from 2020 to 2025; and

(d) the details of the districts in Madhya Pradesh and the UT of Dadra and Nagar Haveli in which the maximum number of women/SC/ST entrepreneurs have availed loans under the said Scheme?

**ANSWER**

THE MINISTER OF FINANCE

(SMT. NIRMALA SITHARAMAN)

(a) to (d): A statement is laid on the Table of the House

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**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. +\*322 TO BE ANSWERED ON 16<sup>TH</sup> MARCH, 2026 BY SHRI SHRI GYANESHWAR PATIL AND SMT. DELKAR KALABEN MOHANBHAI REGARDING “NEW ENTERPRISES UNDER STAND-UP INDIA SCHEME”**

(a) and (b) The number of loans sanctioned since inception of the Stand Up India Scheme, to Scheduled Caste (SC), Scheduled Tribe (ST) and Women entrepreneurs across the country, State of Madhya Pradesh including District Khandwa and the UT of Dadra and Nagar Haveli, as on 31.03.2025, are as under:

State/ UT/ District	SC (incl. Women)	ST (incl. Women)	Women (Gen.)	Total
All India	52,901	16,991	2,05,399	2,75,291
Madhya Pradesh	3290	875	9,567	13732
Khandwa*	55	21	108	184
UT of Dadra and Nagar Haveli	32	20	123	175

Scheme was valid/operational till March, 2025.

\* Constituency-wise data is not maintained centrally.

(c) Year-wise details of amount sanctioned in the State of Madhya Pradesh and UT of Dadra and Nagar Haveli under the Stand Up India Scheme, from FY 2020-21 to FY 2024-25, are as under:

Amount of loans Sanctioned (Rs. in crore)		
Financial Year	Madhya Pradesh	UT of Dadra and Nagar Haveli
2020-21	130.3	0.56
2021-22	329.11	2.74
2122-23	532.72	3.89
2023-24	706.41	4.45
2024-25	674.13	6.06

(d) Maximum number of SC/ ST and Women entrepreneur loans have been availed in the Indore District (1973) of Madhya Pradesh and Dadra and Nagar Haveli District (104), till March 2025.

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